NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/575/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SURYA BALAJI STEELS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. /humorpal R Chopso

Coursel for Corporate Deblo.

11 mgs

P. RAJA

Curm for Rypur

Prys

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that he has not received the copy of the petition and other documents relied upon. Counsel for petitioner is directed to furnish a copy of the same to the other side. Time extended at request for filing counter by the respondent and also for making submissions by both the counsel. Put up on 20.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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